




NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/60/2016
NAME OF THE PETITIONER(S) : S. Pathmakumar & another
NAME OF THE RESPONDENT(S) : Malabar Hotels Private Limited and 7 others
UNDER SECTION : 397/398, 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A. VIJAY KUMAR	Advocate for the Respondent no: 1 and proposed respondent: 17	
2.	K. RAMASAMY G. V. MOHAN KUMAR	Counsel for Respondent no. 7	
3.	G. V. MOHAN KUMAR for S. HARI	Counsel for Petitioner	

ORDER

Counsel for petitioners called but absent. Shri A Vijaykumar, counsel for R1 and proposed R17 present. Shri G V Mohan Kumar, counsel for R7 present. Counsel for R1 stated that he has filed counter on behalf of R17. Counsel for R7 stated that counsel for petitioners had contacted him and requested for adjournment on his behalf. Time extended at request. The matter is posted for hearing of CA-2/2014. Put up on **17.04.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)